NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.05.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

<u>11:30 A.M.</u>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2133 of 2023 in Comp. App. (AT) (Ins) No of 2023	PSA Nitrogen Vs. Hindalco Industries Ltd.	Sujit Gupta
2.	I.A. No. 2132 of 2023 in Comp. App. (AT) (Ins) No of 2023	Techno Mercantile Pvt. Ltd. Vs. Mamta Binani & Ors.	Nirnimesh Dube
3.	I.A. No. 2139 of 2023 in Comp. App. (AT) (Ins) No of 2023	SBI Global Factors Ltd. Vs. AKS Electricals & Electronics Pvt. Ltd.	Jitendra Kumar
4.	I.A. No. 2145 of 2023 in Comp. App. (AT) No of 2023	Anurag Agarwal & Anr. Vs. Dwarika Infrabuildtech Pvt. Ltd. & Ors.	Ravi Kapoor
5.	I.A. No. 2143 of 2023 in Comp. App. (AT) (Ins) No of 2023	Ashika Global Securities Pvt. Ltd. Vs. Evyavan Global Pvt. Ltd.	Sugam Kumar Jha
6.	I.A. No. 2142 of 2023 in Comp. App. (AT) (Ins) No of 2023	Bharat Steel Rolling Mills Unit-1 Vs. Revital Reality Pvt. Ltd.	Gunjan Mittal
7.	I.A. No. 2147 of 2023 in Comp. App. (AT) (Ins) No of 2023	Gayatri Polyrub Pvt. Ltd. Vs. Anil Kohli & Anr.	Nishi Chaudhary
8.	I.A. No. 2148 of 2023 in Comp. App. (AT) (Ins) No of 2023	Rishi Kumar Vs. Shubhkamna Buildtech Pvt. Ltd.	Aditi Dalal

9.	I.A. No. 2161 of 2023 in Comp. App. (AT) (Ins) No of 2023	Bank of Baroda & Anr. Vs. Dinesh Sood	Asiya Khan
10.	I.A. No. 2158 of 2023 in Comp. App. (AT) (Ins) No of 2023	State Bank Of India Vs. Suraksha Asset Reconstruction Ltd.	Harshit Khare
11.	I.A. No. 2162 of 2023 in Comp. App. (AT) (Ins) No of 2023	Mohit Chawla Resolution Professional of M/S J.R. Agrotech Pvt. Ltd. Vs. Gaurav Aggarwal & Ors.	Harsh Garg

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By order -sd/-Assistant Registrar